

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 05<sup>th</sup> September, 2016**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.	
2.	Original Application No. 108/2016(CZ) (W.P.No.16536/12)	Thanaram Vs. State of Rajasthan & Ors.		
3.	Original Application No. 109/2016(CZ) (W.P.No.7113/15)	Pratipal Vs. State of Rajasthan & Ors.		
<b>IN DEFECT</b>				
4.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan &Ors.	Mr. Navin Verma, Applicant in person	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**